

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

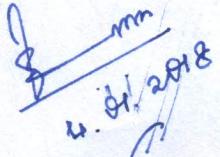
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C.P.No.460/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04th January 2018, 10.30 A.M

Name of the Company	Mrs. Chetana Jalan & Ors.-Vs-Adndromeda Communications Pvt.Ltd. & Ors.		
Under Section	241/242		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Jishnu Chowdhury, Adv.
Aritra Basu, Adv.
Imam Hassan, Adv.] for the
Represent No. 6. 
u. 01/01/2018

1. Mr. Anuban Ray
2. Mr. Soupar Ghosh
3. Mr. Prithviraj Sinha
4. Ms. Ishani Ganguly } Advocates for Petitioners

1/1/18

Jayay Ummer Bawali Advocate for respondent nos. 2 to 5.

Jayay Ummer Bawali
01/01/2018

P.T.O.

ORDER

Ld. Counsel for the petitioners and the respondent nos. 2 to 6 is present.

List it on 19/02/2018. Interim order, if any, shall remain effective till next date of hearing.

Sd

(Jinan K.R.)
Member (J)

Sd

(V.P.Singh)
Member (J)